

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 417

IA/5483/ND/2023

**InterventionPetitiion/71/ND/2023 IA/5047/ND/2023**  
**IA /2473/2020 IA /2703/ND/2020 IA /2890/ND/2020**  
**IA /3087/ND/2020 IA /3193/ND/2020 IA /3124/ND/2020**  
**IA /2934/ND/2020 IA /2936/ND/2020 IA /638/ND/2021**  
**IA /633/ND/2021 IA /4975/ND/2021IA /3683/ND/2020**  
**IA /1339/ND/2021IA /2131/ND/2020 in**  
**IB/1747(PB)/2018**

**IN THE MATTER OF:**

Vijay Kumar Suri & Ors ... Applicant

Versus

M/s. Earth Buildprop Pvt Ltd ... Respondent

**Under Section 7 of (IBC) CIRP**

**Order delivered on 08.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sumesh Dhawan, Mr. Piyush Joshi, Mr. Raghav Dumbra, Advs., for the Applicant/objector in IA-5047/2023, Mr. Ashish Aggarwal. Adv, Mr. Gurcharan Singh. Adv., in IA 2473 of 2020, IA No. 1301 of 2022, Mr. Vaibhav Tyagi , Adv., in IA 2703 of 2020

For the Bank : Adv. Aniruddha Mukherjee for Indian bank

For the RP : Mr. Abhishek Anand, Mr. Karan Kohli, Mr. Abhishek Sinha for RP  
Mr. Rakesh Kumar Gupta, RP

For the Respondent : Mr. Ashish Aggarwal. Adv, Mr. Gurcharan Singh. Adv for Respondent no. 1., in IA 5047 of 2023, Mr. Deep Bisht, Adv. for Respondent no. 1 in IA 2890/2020

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

List the matter on **29.05.2024**.

-SD-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

-SD-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**